## Annexure-3

Name of the corporate debtor: - M/s MBL (MP) TOLL ROAD COMPANY LIMITED; Date of commencement of CIRP: 21.01.2025; List of Creditors as on :15.04.2025 List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in₹)

	Name of creditor	Details of claim received		Details claim admitted							Amount of	Amount		
SI. No.		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	any mutual dues, that may be set- off	of claim not admitted	Amount of claim under verification	Remarks, if any*
1	Punjab National Bank (International) Limited	03.02.2025	51,07,92,574.00	48,32,23,757.00	Term loan	48,32,23,757.00	48,32,23,757.00	no	100.00%	0	0	2,75,68,817.00	2,75,68,817.00	The amount not admitted is due to the difference in interest calculated by the bank, against what is due as per sanction/agreement terms
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Total 51,07,92,574.00 48,32,23,757.00 48,32,23,757.00 48,32,23,757.00 2,75,68,817.00 2,75,68,817.00